

SUGAR (PRICE DETERMINATION FOR 1975-76 PRODUCTION) THIRD AMDT. ORDER 1976, NOTIFICATIONS UNDER TAMIL NADU AGRICULTURE PRODUCE MARKETS ACT, 1959 AND T. N. DEBT RELIEF ACT, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

(1) A copy of the Sugar (Price Determination for 1975-76 production) Third Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 763(E) in Gazette of India dated the 21st August, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-11274/76.]

(2) A copy each of the following Notifications under sub-section (4) of section 29 of the Tamil Nadu Agricultural Produce Markets Act, 1959 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

(i) G.O. Ms. 956 published in Tamil Nadu Government Gazette dated the 30th July, 1975.

(ii) G.O. Ms. 1003 published in Tamil Nadu Government Gazette dated the 30th July, 1975.

(iii) G.O. Ms. 1005 published in Tamil Nadu Government Gazette dated the 30th July, 1975.

(iv) Government Memo. No. 68957/A.M.I./75-2 published in Tamil Nadu Government Gazette dated the 17th September, 1975.

(v) G.O. Ms. 1360 published in Tamil Nadu Government Gazette dated the 24th September, 1975.

(vi) G.O. Ms. 1396 published in Tamil Nadu Government Gazette dated the 1st October, 1975.

(vii) G.O. Ms. 1473 published in Tamil Nadu Government Gazette dated the 22nd October, 1975.

(viii) G.O. Ms. 1474 published in Tamil Nadu Government Gazette dated the 22nd October, 1975.

(ix) G.O. Ms. 1489 published in Tamil Nadu Government Gazette dated the 22nd October, 1975.

(x) G.O. Ms. 1779 published in Tamil Nadu Government Gazette dated the 3rd December, 1975.

(xi) G.O. Ms. 1783 published in Tamil Nadu Government Gazette dated the 10th December, 1975.

(xii) G.O. Ms. 1830 published in Tamil Nadu Government Gazette dated the 10th December, 1975.

(xiii) G.O. Ms. 1937 published in Tamil Nadu Government Gazette dated the 31st December, 1975.

(xiv) G.O. Ms. 1950 published in Tamil Nadu Government Gazette dated the 31st December, 1975.

(xv) G.O. Ms. 67 published in Tamil Nadu Government Gazette dated the 11th February, 1976.

(xvi) Memo. No. 68960/A.M.I./75-1, published in Tamil Nadu Gazette dated the 18th February, 1976.

(xvii) Memo. No. 70754/A.M.I./75-3 published in Tamil Nadu Government Gazette dated the 18th February, 1976.

(xviii) G.O. Ms. 139 published in Tamil Nadu Government Gazette dated the 18th February, 1976.

(xix) G.O. Ms. 346 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(xx) G.O. Ms. 347 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(xxi) G.O. Ms. 392 published in Tamil Nadu Government Gazette dated the 31st March, 1976.

(xxii) G.O. Ms. 393 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(xxiii) G.O. Ms. 394 published in Tamil Nadu Government Gazette dated the 31st March, 1976.

(xxiv) G.O. Ms. 395 published in Tamil Nadu Government Gazette dated the 31st March, 1976.

(xxv) G.O. Ms. 396 published in Tamil Nadu Government Gazette dated the 31st March, 1976.

(xxvi) G.O. Ms. 397 published in Tamil Nadu Government Gazette dated the 24th March, 1976.

(xxvii) G.O. Ms. 554 published in Tamil Nadu Government Gazette dated the 21st April, 1976.

(xxviii) G.O. Ms. 555 published in Tamil Nadu Government Gazette dated the 21st April, 1976.

(xxix) G.O. Ms. 556 published in Tamil Nadu Government Gazette dated the 21st April, 1976.

(xxx) G.O. Ms. 576 published in Tamil Nadu Government Gazette dated the 21st April, 1976.

(xxxi) G.O. Ms. 604 published in Tamil Nadu Government Gazette dated the 21st April, 1976.

(xxxii) G.O. Ms. 605 published in Tamil Nadu Government Gazette dated the 28th April, 1976.

(xxxiii) G.O. Ms. 787 published in Tamil Nadu Government Gazette dated the 12th May, 1976.

(xxxiv) G.O. Ms. 788 published in Tamil Nadu Government Gazette dated the 12th May, 1976.

(xxxv) G.O. Ms. 789 published in Tamil Nadu Government Gazette dated the 12th May, 1976.

(xxxvi) G.O. Ms. 943 published in Tamil Nadu Government Gazette dated the 2nd June, 1976.

(xxxvii) G.O. Ms. 944 published in Tamil Nadu Government Gazette dated the 2nd June, 1976.

(xxxviii) G.O. Ms. 1231 published in Tamil Nadu Government Gazette dated the 14th July, 1976.

(xxxix) G.O. Ms. 1232 published in Tamil Nadu Government Gazette dated the 14th July, 1976.

(xxxx) G.O. Ms. 1250 published in Tamil Nadu Government Gazette dated the 14th July, 1976.

(xxxxi) G.O. Ms. 1254 published in Tamil Nadu Government Gazette dated the 21st July, 1976.

(xxxxii) G.O. Ms. 1255 published in Tamil Nadu Government Gazette dated the 14th July, 1976.

(xxxxiii) G.O. Ms. 1259 published in Tamil Nadu Government Gazette dated the 14th July, 1976.

(3) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the above Notifications. [Placed in Library. See No. LT-11275/76.]

(4) A copy of the Tamil Nadu Debt Relief Act, 1976 (President's Act, No. 31 of 1976) (Hindi and English versions) published in Gazette of India dated the 29th July, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-11277/76.]